

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH-I, CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **04.07.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Akzo Nobel Industrial Chemicals BV
Vs
Oren Hydrocarbons Pvt. Ltd.

MAIN PETITION NUMBER :IBA/938/2019

(IA/MA) APPLICATION NUMBERS

IA/620(CHE)/2024

ORDER

Present: Shri. Srinivasan, Ld. Counsel for the Applicant.

Shri. T. Ravichandran, Ld. Counsel for the Respondent/Liquidator.

Ld. Counsel for the Respondent/Liquidator submits that the Responded has no objections as to the relief and concessions sought vide memo dated 24.06.2024. He submits that let the counsel sit with the Liquidator or the counsel as to the implementation.

Arguments heard.

Order Reserved.

Sd/-
VENKATARAMAN SUBRAMANIAM
MEMBER (TECHNICAL)

Sd/-
SANJIV JAIN
MEMBER (JUDICIAL)

vs